

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 392 of 2004

Jabalpur, this the 25th day of October, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Praveen Sable, S/o. Vinayak Rao
Sable, aged 33 years, R/o. G-131-B,
Chidiya Maidan Khandwa (MP). ... Applicant

(By Advocate - Shri Nitin Saraf on behalf of Shri Z.M. Shah)

v e r s u s

1. Union of India,
through Secretary,
Ministry of Railways, Rail
Bhawan, New Delhi.
2. Divisional Railway Manager,
Central Railway, Personnel Branch,
Bhusawal, M.S. ... Respondents

(By Advocate - Shri M.N. Banerjee)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

This OA was listed for orders today. With the consent of both the parties the Original Application is disposed of. The learned counsel for the respondents stated that the applicant has been transferred from Khandwa to Bhusawal by the respondents vide order dated 12th December, 2003 (Annexure A-1). The applicant has submitted his representation dated 28th January, 2004 which has not yet been decided by the respondents. The learned counsel for the respondents has submitted that this OA can be disposed of by giving direction to the respondents aforesaid to consider and decide the representation of the applicant. The learned counsel for the applicant does not have any objection to the suggestion made by the learned counsel for the respondents.

M.P. Singh

2. Therefore, by mutual consent, we dispose of this Original Application by directing the respondents Railways to consider and decide the representation of the applicant dated 28th January, 2004 (Annexure A-2) by passing a speaking, detailed and reasoned order within a period of two months from the date of receipt of a copy of this order. No costs.

(Madan Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman

पृष्ठांकन सं ओ/वा. जलालपुर, दि.
क लिनिपि ॥ द्वयां दिन -

- (1) सदि ।, उच्च न्यायालय द्वारा द्वयां दिन, जलालपुर
- (2) अधिकारी ई/सी. वि. द्वयां दिन के काउंसल 2 M. Shah
- (3) अधिकारी श्री/सीर्ट. वि. द्वयां दिन के काउंसल MN Banjare
- (4) विधायक, ले प्रा. जलालपुर काउंसल

सूचना एवं आवश्यक कार्यवाही हेतु

28-10-04
उच्च न्यायालय

Issued
On 28/10/04